

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2011  
CA No.158/2015, 88/2015,  
121/2016,  
M.A. No. 584/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Shri. Shishir B. Nevatia.  
V/s.  
Elegant Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Anju Singh I/b for Petitioners  
Bali Associates ASingh

**ORDER**

**CA No. 158/2015, 88/2015, 121/2016 & MA 584/2017 in TCP 43/397-  
398/CLB/MB/MAH/2011**

1. The matter was called twice. None appeared from the side of the Respondent.
2. Under the circumstance, the Petition along with application now adjourned to **31.01.2018**.
3. Petitioner to communicate the next date to the Respondent.

Sd/-

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 03.01.2018

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Sd/-

**M.K. SHRAWAT**

Member (Judicial)